

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 98 of 2016 in DFR No. 1534 of 2015**

**Dated** : **22<sup>nd</sup> March, 2016**

**Present** : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**M/s Print Wizards** ... **Appellant(s)**  
**Versus**  
**Tata Power Delhi Distribution Ltd. & Anr.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Pardeep Bajaj

Counsel for the Respondent(s) : Ms. Manu Seshadri for R-2  
Mr. Manish Srivastava for R-1

**ORDER**

At the request of the learned counsel for the parties, post this IA No.98 of 2016 in DFR-1534 of 2015 on **21<sup>st</sup> April, 2016.**

**( T. Munikrishnaiah )**  
**Technical Member**  
vt/kt

**( Justice Surendra Kumar )**  
**Judicial Member**